

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4142
ANSWERED ON:23.03.2001
SMUGGLING IN MUMBAI AIRPORT
RAMSHETH THAKUR

Will the Minister of FINANCE be pleased to state:

- (a) whether Mumbai Airport has becoming main route of smuggling into the country;
- (b) whether foreign currency and smuggled goods amounting to 497 crore 70 lakh rupees have been seized in Maharashtra alone in the last 11 months;
- (c) if so, measures taken by the Government to check smuggling through air ports located at Mumbai; and
- (d) the value of smuggled goods seized at other air-ports of the country in the year 2000?

Answer

MINISTER OF STATE (REVENUE) IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

(a): No, Sir.

(b): No, Sir. The field formations of Custom Department including Directorate of Revenue Intelligence (DRI) have seized foreign currency and smuggled goods valued at Rs. 52.85 crores in Maharashtra, during the last 11 months, i.e. from April, 2000 to February, 2001.

(c): All the field formations under the Customs Department including DRI are alert and vigilant to check smuggling of contraband goods, including through airports located at Mumbai.

(d): During the year 2000, smuggled goods worth Rs. 95.54 crores have been seized at other airports (excluding Mumbai Airport).